## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02,2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.123/252/HDB/2018
NAME OF THE COMPANY	Dhruthi Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Dhruthi Projects Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. 3hilpa	course for petitioner	9985183500	Sy

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## <u>ORDER</u>

Heard Ms.C.Shilpa Learned counsel for the Petitioner.

Interim orders are passed by a separate order.

Post the case on 23rd March 2018.

Member (T)

Member (J)

Ramu